

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 205/TD/2019

Subject : Petition for Change in name and further necessary changes in documents held in the name of 'IPCL Power Trading Private Limited' to 'Saranyu Power Trading Private Limited' under Section 17 (3) of the Electricity Act, 2003 read with Regulation 7(t) of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Trading Licence and other related matters) Regulations, 2009.

Petitioner : IPCL Power Trading Private Limited (IPTPL)
Saranyu Power Trading Private Limited (SPTPL)

Date of Hearing : 26.11.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Karan Pallav, IPTPL and SPTPL

Record of Proceedings

The Representative of the Petitioners submitted that the present Petition has been filed by the Petitioners, *inter-alia*, seeking change of name of licensee from 'IPCL Power Trading Private Limited' to 'Saranyu Power Trading Private Limited' in records of the Commission.

2. After hearing the representative of the Petitioners, the Commission directed the Petitioners to file the Audited Annual Financial Statement along with the Auditor's Report, schedules and notes to the accounts for the period ending 31.3.2019 (i.e. Audited Annual Financial Statement with the changed name) on affidavit, by 9.12.2019.

3. Subject to above, the Commission reserved order in Petition.

By order of the Commission

**Sd/-
(T.D. Pant)
Deputy Chief (Legal)**

